

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5124
ANSWERED ON:10.12.2010
OBJECTIVES OF DUAC NO.
Majumdar Shri Prasanta Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the objectives of setting up of Delhi Urban Art Commission (DUAC);
- (b) whether the objectives of DUAC have been achieved for which it has been set up;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps being taken for not compromising with aesthetics while formulating and implementing the holistic development of National Capital to take care of inadequacy of infrastructure?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) : The objectives of setting up the Delhi Urban Art Commission (DUAC) as contained in the Delhi Urban Art Commission Act, 1974, are to preserve, develop and maintain the aesthetic quality of urban and environmental design within Delhi.
- (b) to (d): DUAC has been taking various steps to achieve the objectives for which it has been set up and has also been advising and guiding the local bodies in respect of various building/engineering operations or developmental proposals on a continuing basis. DUAC has also been scrutinizing, approving, rejecting or modifying proposals in respect of various projects in the National Capital Territory of Delhi.
- (e) : The DUAC has reported that it examines proposals in a holistic manner considering its impact on the city fabric. Some of the significant steps taken by the Commission over the years for not compromising with aesthetics including infrastructure projects include:-
 - (i) balancing development and preservation by taking special care in respect of monuments and heritage structures;
 - (ii) questioning the impact on the existing green cover and surrounding areas of projects;
 - (iii) promoting art in public places;
 - (iv) emphasizing on project proponents for setting up of art work as integral part of their project in terms of guidelines issued by the Government;
 - (v) encouraging public transport systems in terms of the National Policy on Climate Change;
 - (vi) special attention to provisions of mandatory facilities for physically challenged persons in public projects.